

SHRIMATI GEETA MUKHER-  
JEE:  
SHRI SANTOSH KUMAR  
GANGWAR:  
DR. Y.S. RAJASEKHAR  
REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn to the United Commercial Bank, Mandavi through misuse of the letter of credit facility;

(b) whether the allegation has been enquired into; and

(c) if so, the outcome of the enquiry and the details of the remedial and punitive action taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c). Reserve Bank of India has advised the bank, *Inter-alia* to conduct a thorough probe into the matter and fix staff accountability at all levels. UCO Bank has placed six officers under suspension. The Bank has also referred the matter to CBI for investigation.

### Supply of Cotton/Cotton Yarn to NTC Units

3926. DR. ASIM BALA: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of cotton/cotton yarn supplied during the last three years to National Textile Cooperation units, State-wise and year-wise;

(b) whether some units of National Textile Corporation situated in West Bengal, Bihar, Assam and Orissa are at the verge of closure and thousands of workers in these units are likely to be retrenched; and

(c) if so, the steps being taken by the Government to supply cotton/cotton yarn to all the units of N.T.C. in the country fully, particularly to West Bengal and Eastern Zone units?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) NTC purchases only cotton and cotton yarn mainly from institutional suppliers like CCI, MSCMS, State Federations, Cooperative Societies etc. for manufacture of both cloth and market yarn.

The purchases are made by the individual Subsidiaries. Details of source wise purchases for the last 3 years are given below:-

(Figures in bales)

Sources	Sept. 88 to August, 89	Sept. 89 to August, 90	Sept. 90 to August, 91
Cotton Corporation of India	268405	410223	372327
Maharashtra Cotton Federation	411168	533161	381882
Other cooperatives	227842	194480	115139
Private Traders	164959	98803	76404
	1072374	1236672	945752

(b) and (c). No, Sir. However, NTC (WBAB&D) Ltd. has been facing liquidity crunch. As a special case NTC (Holding Company) has financed the said Corporation during the year 1991 -92.

[*Translation*]

**Scheduled Castes /Scheduled Tribes in  
New India Assurance and Oriental  
Insurance Companies**

3927. SHRI LALIT ORAON: Will the Minister of FINANCE be pleased to state:

(a) the number of Class I, II, III and IV scheduled castes and scheduled tribes employees /officers working in New India Assurance Company and oriental Insurance Company, State-wise;

(b) whether reservation rules have not been folioed in these companies while making appointments; and

(c) if so, the steps proposed to be taken to ensure the implementation of the reservation rules in making appointments and by what time these steps are likely to be taken?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI DALBIR  
SINGH): (a) The desired information relating to New India Assurance Company Ltd. and the Oriental Insurance Company Ltd. is furnished in the enclosed Statement Statements-I and II, respectively.

(b) No, Sir.

(c) Does not arise.